

THE ORISSA GAZETTE



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No. 30

CUTTACK, FRIDAY, JULY 27, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
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Part I	6	0 0	7	0 0
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Entire Gazette ..	30	0 0	35	0 0
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Appendix	2	0 0

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(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight

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	Rs.	a.	p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette, Cuttack*", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent

Government Press and Publication

TENDER NOTICE

Tenders will be received by the undersigned at his office up to 4 P.M. on the 15th August 1945 for the work of 'Construction of Police buildings at Daringabady in Ganjam district'. Contract documents can be seen in the office of the Executive Engineer during working hours and days.

B. S. JOOTLA
Executive Engineer
Ganjam Division
[3-2-3-8-1945]

BERHAMPUR: 11th July 1945

JOINT PUBLIC SERVICE COMMISSION

Secretary, Joint Public Service Commission for Bihar, the Central Provinces and Berar, and Orissa, P.O. Hinoo, Ranchi, invites applications on or before the 18th August 1945 on the prescribed form, which, along with full particulars, can be obtained from him, for not less than thirteen temporary posts in the Orissa Subordinate Civil Service to be filled by direct recruitment. Candidates must be under 25 years and over 20 years of age on the 1st August 1945. P.O. HINOO, RANCHI

The 7th July 1945

[3-2-3-8-1945]

WANTED

A Record-keeper on a monthly salary of Rs. 20 plus dearness allowance for the office of the Manager, Sukinda Wards Estate, district Cuttack. There is a possibility of the pay being raised to Rs. 25 per month.

The minimum qualification required is matriculation. Preference will be given to matriculates having experience in Government Office. Retired officers, if otherwise fit and suitable, may be considered.

Preference will be given to natives of the Province and to persons domiciled therein.

Application should reach the undersigned on or before the 1st August 1945 with testimonials, if any, in original. Candidates may be called for interview at their own expenses.

CUTTACK
The 7th July 1945

S. DAS
Collector, Cuttack
[2-2-27-7-1945]

WANTED

Post: Estimator in Sambalpur Division against a deputation vacancy.

Qualifications: Passed S.E.S. Examination

Pay: Rs. 50-3-80 plus the usual dearness allowance

Preference will be given to natives of, or persons domiciled in the Province of Orissa.

Applications to reach the undersigned on or before the 10th August 1945.

BERHAMPUR
The 18th July 1945

D. MENHA
Superintending Engineer
Western Circle
[2-1-3-8-1945]

WANTED

A Laboratory Assistant for the Physics Laboratory of the Ravenshaw College.

Qualification—B.Sc. with Physics as one of his subjects. Passed I.Sc. men with Physics as one of their subjects may apply.

Pay—For B.Sc. Rs. 65-4/2-105. For I.Sc. Rs. 40-1-50.

Applications must reach the Principal on or before the 31st July 1945.

Preference will be given to candidates who are natives of or domiciled in Orissa or Orissa States.

CUTTACK
The 16th July 1945

S. RAY
Principal, Ravenshaw College

NOTICE OF SALE

NOTIFICATION A

Notice is hereby given under sections 6 and 13 of Act XI of 1859 that the undermentioned estates or shares of estates in the district of Cuttack will be put up for sale at the office of the Collector of that district on the 11th September 1945 at 12 noon for arrears of revenue and other demands which by law are realisable as arrears of land revenue:—

Tauzi No.	Name of mahal and paragana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole state is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
26/1	Kt. Ta. Sundarpur Kalicharan, Ph. Jajpur.	Rs. A. P. 1,531 0 0	..	Share consisting of 15 as. 1 p. 7 k. 7 b. 6 g. 2 c. 3 bd. in each of the mauzas Ankula, Bibisarai, Bindhan (Dhamnagar No. 141), Bindhan (Jajpur No. 37), Champamarei, Debidwar, Kapileswar, Murhapada, Naharpada, Pausa, Raghunathpur (Dhamnagar No. 140), Raghunathpur (Jajpur No. 35) and Solampur. All other shares besides that specified will be excluded from sale.	Gaurang Charan Ray and others.	Rs. A. P. 1,446 4 0	..	Rs. A. P. 723 2 0
31	Kt. Ta. Sundarpur, Ph. Jajpur.	514 0 0	The whole	Bipin Behari Biswal and others.	..	68 7 0	..
345/2	Ma. Argal, Jaydeb, Ph. Hatimunda.	2,026 0 0	..	Share consisting of 5 as. 4 p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Bichhand Charan Naik and others.	675 5 0	..	337 11 0
366	Kt. Ta. Deultara, Ph. Barha.	614 0 0	The whole	Jagabandhu Prusti and others.	..	307 0 0	..
585	Ta. Ramjan Mahamad, Ph. Padmapur.	616 9 0	Do.	Amirulla	159 9 0	..
637/R	Kt. Ta. Jasarajpur, Ph. Kerual Khand.	1,034 0 0	..	Residuary share consisting of 8 as. 6 p. in each of the mauzas Baradabil, Ganoswarpur, Jasarajpur, Maguradhanmandal and Sanadabil. All other shares besides that specified will be excluded from sale.*	Ch. Raghu Nath Patjoshi	549 5 0	..	174 11 0
656	Kt. Ma. Jagannath Samantrai, Ph. Subhang.	573 0 0	The whole	Ch. Kshetramoni Samant-rai Mohapatra and others.	..	287 0 0	..
738	Ta. Madan Mohan, Ph. Sungra.	978 0 0	Do.	Lala Krishnamohan Rai and others.	..	91 4 0	..

847/6	Thaney, Mahamadabad Jatil, Ph. Alati.	4,646 0 0	..	Share consisting of 16 annas in each of the mauzas Barahbarda, Raipara Bara, Bandhadahi, Badanahangara, Janak, Mirzapur-667, Raipur, Sananahangara, Bhagabanpur, Baniari, Hawjapur, Mangalpur, Arabol, Jaysingra, Kaima Bara, and Narasingpur. All other shares besides that specified will be excluded from sale.	Sk. Abdul Zail and others.	769 8 0	384 12 0
862/R	Ma. Harishpur, Ph. Balubisi.	1,618 0 0	..	Residuary share consisting of 5 annas in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.*	Dabendranath Maiti	505 10 0	157 13 0
881/1	Ta. Krishnandapur, Kefait, Ph. Balubisi.	2,261 0 0	..	Share consisting of 5a. 4p. in each of the mauzas Andholo, Achhutpur, Birabandha, Bajraban, Bangari, Bhansar, Gokulpur, Haripur, Itatikiri, Krishnanandapur, Kolata and Palasudha. All other shares besides that specified will be excluded from sale.	Musmat Bibi Aesa Khatoon alias Mewa Bibi wife of Md. Abow nasrul Matijidbilla.	753 11 0	67 0 0
963	Ta. Saralapur, Ph. Balubisi.	5,464 0 0	The whole	..	Kanungo Shyam Sundar Patnaik.	200 0 0	..
1067	Kt. Ta. Gobindpur, Ph. Aawreswar.	1,902 14 0	Do.	..	Gyanendra Chandra Brahma.	251 7 0	..
1302	Ma. Bajapur, etc., Ph. Kuhundajoiipur.	834 0 0	Do.	..	Surendra Chandra Misra and others.	173 6 0	..
1769	Kt. Tapey Nalitgiri, Ph. Matkatnagar.	1,607 0 0	Do.	..	Sri Hanuman Jew Thakur, Sebait Giridhari Prasad Roy.	804 0 0	..
1844/R	Ta. Gobindpur, Ph. Matkatnagar.	2,045 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Kaerpur, Kanhupur, Kusundaspur, Padandaspur and Usuma, and 14 annas in each of the mauzas Gobindpur, Khandol, Ranigode, and 12 annas in each of the mauzas Jamapara and Balarampur, and 11 a. 3 p. (eleven annas and three pios) in mauza Bilipara and 10 annas in mauza Chahapara. All other shares besides that specified will be excluded from sale.*	Choudhury Nandakishore Saran and others.	1,254 0 0	627 5 0
1962	Araji, Kharaj, Line- parade, Ma. Tulaspur, Ph. Cuttaok Habeli.	834 8 0	The whole	..	Mahadob Prasad Bhagat and others.	20 2 2	..
2178	Pt. Madhya Sasan, Ph. Hariharpur.	1,998 9 0	Do.	..	Choudhury Brajasundar Das and another.	300 1 0	..
2190	Ma. Gahmapur, Ph. Hariharpur.	855 0 0	Do.	..	Rama Chandra Haziri and others.	428 0 0	..
2407	Mauza Denga, etc., Ph. Khandi.	769 0 0	Do.	..	Shyam Sunder Chaudhury and others.	89 13 0	..
2625	Ta. Jaganath, Ph. Painda.	634 0 0	Do.	..	Chaudhury Khetramani Sarmatra Mohapatra and others.	205 0 0	..
2659	Ta. Baishnab Charan, Ph. Deogan.	799 0 0	Do.	..	Baishnab Charan Patra and others.	25 0 0	..

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
2717/R	Ta. Gajrajpur, Ph. Katey	Rs. A. P. 3,305 5 0	..	Residuary share consisting of 16 annas in each of the mauzas Ganci, Harishpur and 8 annas in each of the mauzas Alana No. 1, Arakhkud, Badars No. 490, Badars No. 225, Bayanpara, Bhatpara, Gajrajpur, Galadari, Gandhan, Jalarpur, Kalakh, Khairabasta, Naharipara, Nuagan, Nuapari and Sarakor. All other shares besides that specified will be excluded from sale.*	Rai Bahadur Lakshmi-dhar Mohanty and others.	710 1 0	..	Rs. A. P. 25 11 4
2730 R	Taluq Shyamsunder, Ph. Katey.	682 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Arilo, Arakhpuri, Baraderhilo, Chandkhanpatna, Gandilo, Jamugan, Khorat, Mohanapuri, Nandigan, Naranpur, Sanaderhilo and Tontoi and 12a. 9p. 12k. in each of the mauzas Nuagan and Sarcikul. All other shares besides that specified will be excluded from sale.*	Mahadev Prasad Bhagat and others.	671 14 0	..	30 12 9
2767 3019 R	Kt. Taluq, Gobind, Ph. Benahar. Kt. Ta. Sayadpur, Ph. Sujabad.	575 0 0 977 0 0	The whole ..	Residuary share consists of 16 annas in each of the mauzas Aebs, Angalai, Balia, Ears, Koltira, Korua, Mirjapur, Niamatpur, Purnsottampur, and Thauri, 12 a. 9 p. 12 kt. in each of the mauzas Bharsingh, Bilipada Dianrajgarh, Rajgarh, Gangapara and Oliha Nilakanthpur and 9 a. 7 p. 4 kt. in mauza Babakarpur. All other shares besides that specified will be excluded from sale.*	Gobind Chandra Das and others. Sarat Chandra Das, Manager for minor Bichitrananda Sahu, Mortgagee.	.. 595 10 0	171 0 0 271 3 0
3844 R	Ta. Balabhadrapur, Ph. Tikan.	2,789 0 0	..	Residuary share consists of 16 annas in each of the mauzas Aebs, Arakhand, Barhat, Beltal, Kajala, Kakat, Kendrapara, Madhyakhandi, Mahipal, Marhial, Narsingpur, Oriso, Sangudia and Serang. All other shares besides that specified will be excluded from sale.*	Ch. Padma Charan Das and others.	2,181 0 0	..	491 0 0
3845 R	Kt. Ta. Bababhadrapur, Ph. Tikan.	3,004 0 0	The whole	All other shares besides that specified will be excluded from sale.*	Rai Bahadur Hariballav Das and others.	..	116 10 0	..

3846	R	Kt. Ta. Madan Mohan, Ph. Tikan.	2,291 0 0	..	Residuary share consists of 16 annas in each of mauzas Barhat, Brahmanbar, Dihapara, Dilarpur, Kajla, Kakat, Katarnal, Mahipal, Narasingpur, Oriso, Posta, Sarang and Sekpur. All other shares besides that specified will be excluded from sale.*	Rai Bahadur Hariballav Das and others.	1,391 12 0	..	379 12 0
4109	R	Kt. Ta. Pubakhanda, Ph. Jhankar.	3,053 0 0	..	Residuary share consisting of eight annas share in each of the mauzas Aradanga, Arada, Beingola, Bajedhanua, Dandamir, Dhanachakapara, Gobindpur, Khadal, Kinailo Kotakana, Kutilo-grandayalpur, Paruna, Posala, Salijanga (Sana) Sitol, Tartol, Tentulipada and Tertang. All other shares besides that specified will be excluded from sale and *	Ardhendu S i k h a r Mukherjee and others.	1,526 8 0	..	313 8 0
4110		Kt. Ta. Pubakhanda, Ph. Jhankar.	863 0 0	The whole	..	Purna Chandra Parije and others.	..	62 14 0	..
4940		Ta. Srikrishna, Dolagram.	904 0 0	Do.	..	Gadadhar Samal and others.	..	100 0 0	..
966/R		Ta. Brajaasundar, Painda.	706 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Betera, Kuruli, Malpur, Naradagan, Paramanandapur, Ratilo, Singhala and Tarto; and 8 annas share in each of the mauzas Dondo and Purunabat. All other shares besides that specifieds will be excluded from sale.*	Choudhury Indramoni Acharya and others.	575 0 0	..	287 8 0
5034		Ta. Padma Charan, Asureswar.	756 0 0	The whole	..	Jagannath Kanungoo	..	128 0 0	..
5212/1		Ta. Rama Krishna, Radha Krishna, Baruan.	650 0 0	..	Share consisting of 16 annas in manza Mendha; and 12 annas in each of the mauzas Nilakauthapur, Kakudikud and Deulpara. All other shares besides that specified will be excluded from sale.	Dolagobind Sahu and others.	526 13 0	..	119 12 0
5326/1		Kt. Ta. Narahari Bira kishore, Ph. Benahar.	1,354 0 0	..	Share consisting of 11 annas in each of the mauzas Alahob, Alikanta, Angira, Anko, Arilo, Bakharabad, Balisahi, Bharioda, Bhoda, Dagan, Dhaniso, Donda, Gopalpur, Gurida, Gurpailo, Isarpur, Jaigan, Jagannathpur, Jangal, Kanua, Kanti, Katijanga, Khaleri, Korania, Kuliagan, Nagpur, Nalio, Nalo, Narasinghapur, Nuagan, Ogarpur, Ratisings, Santo, Saramai, Suanlo, Tampalada, Tendauni and Tentoi. All other shares besides that specified will be excluded from sale.	Birakishore Das and another.	930 14 0	..	465 7 0

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
5718/P	Ta. Dayanidhi Ph. Olas	Rs. A. P. 792 14 0	..	Residuary share consisting of 16 annas in each of the mauzas Bedpur, Chandmohini, Jalarapur, Karjanga and Rajendrapur; and 3 as. 6 ps. in mauza Pratham-Khand.	Sundari Dibya, wife of Banshidhar Ray and others.	329 11 0	..	144 8 0
6063/1	Thaneey Paramananda-Nubaghana, Ph. Alati.	885 0 0	..	All other shares besides that specified will be excluded from sale.*	Share consisting of 16 annas in each of the mauzas, Harichandanpur, Patunia, Baranachipur, Dhuluka, Khariang, Manduka, Saika; and 8 annas in mauza Radhadeipur. All other shares besides that specified above will be excluded from sale.	533 0 0	..	267 0 0
6064	Th. Yasin Khan, Ph. Alati	796 0 0	The whole	..	Munsi Jainul Abedin Khan.	..	398 0 0	..
6103/R	Th. Radhakrishna, Ph. Saibiri.	1,602 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Madhusudanpur, Madhusudanpur-sasan, Naranpur and Salijanga. All other shares besides that specified above will be excluded from sale.*	Ch. Krishna Ch. Das	945 0 0	..	10 0 0
6108/R	Ta. Narahari, Ph. Saibiri	1,638 0 0	..	Residuary share consisting of 16 annas share in mauza Palasa. All other shares besides that specified above will be excluded from sale.*	Chandramani Dibya wife of Ch. Mrutunjay Das, manager for minor son Ch. Chandrasekhar Das and others.	1,094 9 0	..	247 5 0
6683	Ta. Artatran, Ph. Sun-guda.	719 0 0	The whole	..	Artatran Misra and others	..	210 0 0	..
6993	Ta. Janakinath, Ph. Katey.	533 0 0	Do.	..	Indramani Mohanty	..	142 0 0	..

S. DAS
Collector, Cuttack
[2-1-3-8-1945]

ELEPHANTS FOR SALE

Two serviceable elephants belonging to the Sukinda Wards Estate in this district are available for sale. A brief description of their height, age and other particulars is given below :—

Serial No.	Name of the elephant	Sex	Age	Height	Remarks
1	2	3	4	5	6
1	Nayankali ..	Female	45 years	7'-7"	Swift going, calm and quiet. Expert for shooting purpose.
2	Kazak Pyari	Do.	25 years	6'-11"	Swift footed, useful for shooting purpose.

For terms and further particulars, if any, apply to the undersigned on or before the 20th August 1945. Offers invited.

S. DAS
Collector of Cuttack

WANTED

Applications are invited for the appointment of a senior assistant to the Writer-Translator of the Field Publicity Organisation on Rs. 100 per month in the scale of pay of Rs. 100—5—150 with usual dearness allowance.

Candidates should be graduates with literary talent. Age should be below 35 years.

Candidates should appear with their applications and testimonials for a test to be held at 3 P.M. on the 4th August 1945, at the Secretariat Buildings at Cuttack.

C. MISRA
Publicity Officer and Provincial Organiser,
Government of Orissa, Cuttack.

CUTTACK
The 24th July 1945

IN THE COURT OF THE ADDITIONAL SUB-JUDGE
AT CUTTACK

O.S. No. 3/11 of 1944/43 I

To all whom it may concern

The Orissa Bank, Ltd., Cuttack, has filed a suit for recovery of Bank's dues pending in the Additional Subordinate Judge's Court, Cuttack, against Lalit Mohan Das and others. That the notice for substitution of Srimati Indramani Dibya in place of Lalit Mohan Das since deceased, cannot be served on Srimati Indramani Dibya, after all careful and reasonable attempt. This notice in the Gazette informing her about the date of hearing the 2nd August 1945 will be treated as proper service.

CUTTACK
The 16th July 1945

D. N. DAS
Additional Sub-Judge

ADVERTISEMENT

Applications are invited for two posts of laboratory attendants for the Entomological and Mycological laboratories on Rs. 20—1—30 with usual dearness allowance. The posts are temporary for three years at present and are likely to be made permanent.

Candidates should be below 25 years of age on 1st August 1945 and should have read up to the Matric standard. Preference will be given to Matrics.

The last date for receipt of applications is 29th July 1945 and applicants should appear for interview before the undersigned on 1st August 1945. They should bring with them original certificates of age, qualifications, etc.

Preference will be given to Oriyas or those domiciled in Orissa.

CUTTACK
The 18th July 1945

H. K. NANDI
Deputy Director of Agriculture
Orissa

WANTED

Immediately for the Law, Commerce and Labour Department some lower division assistants on temporary basis in the scale of Rs. 40, 43, 45—2—55—3—70—E. B.—2—80. Graduates or under-graduates with previous office experience need only apply. Applications stating age, qualifications, nationality and past experience, if any, should reach the undersigned on or before the 6th August 1945. Preference will be given to natives of or persons domiciled in the Province.

No travelling allowance will be allowed for interview or joining the appointment.

D. NAYAK

Assistant Secretary to Government

Law, Commerce and Labour

Department

CUTTACK

The 18th July 1945

WANTED

One Routine Clerk on Rs. 30—2—50—E. B.—1—60 plus the usual dearness allowance for the office of the Sub-Assistant Registrar, Co-operative Societies, Koraput.

Qualifications required—Should be a Matriculate or a S. S. L. C. and a good typist and either a native of or domiciled in this Province. Candidates having previous office experience will be given preference.

Applications stating age, etc., should reach the Assistant Registrar, Co-operative Societies, Berhampur Circle, by the 15th August 1945.

CUTTACK

The 23rd July 1945

S. C. ROY

Deputy Registrar

[3—1—10-8-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian domicile or subjects of Indian States for temporary post of Director for Labour Conference Work. Women eligible. Age : 30—45 years. Pay : 1,000—50—1,250. *Qualifications* : *Essential*—(a) A degree preferably in Social Science or economic subjects; (b) practical study of labour problems and experience in the handling of labour subjects. *Desirable*—Experience of any work at the International Labour Organisation. Particulars and application forms from Secretary, Federal Public Service Commission, Simla Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Scheduled Caste candidates Rs. 1-14-0) 14th August 1945.

SIMLA: *14th July 1945*